

**DIVISION BENCH**

**O-118**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/834(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20<sup>th</sup> April,  
2021, 10:30 A.M**

Name of the Company	MAJESTIC COMMERCIAL PRIVATE LIMITED Vs- KHARIKATIA TEA & INDUSTRIES LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel /Pr.CS/ Pr.CA appeared through Video Conferencing:**

- |                                  |                              |
|----------------------------------|------------------------------|
| 1. Ms. TanviLuhariwala, Advocate | ] For the Financial Creditor |
| 2. Mr. Durgesh Jha, Pr. CS       | ]                            |
| 1. Mr. Mohan Ram Goenka, Pr. CS  | ] For the Corporate Debtor   |
| 2. Ms. Swapna Choubey, Advocate  | ]                            |
| 3. Ms. SnehaKhaitan, Pr.CS       | ]                            |

**ORDER**

Ms. TanviLuhariwala, Ld. Counsel alongwith Mr. Durgesh Jha, Ld. Authorised Representative present for the Financial Creditor. Mr. Mohan Ram Goenka, Ld. Authorised Representative present for the Corporate Debtor.

2. Pleadings are complete in the matter. List this matter for disposal on 02.07.2021.

(Harish Chander Suri)  
Member (Technical)

(Rajasekhar V.K.)  
Member (Judicial)

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